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Title: Need to ensure uniformity in implementation of Integrated Child Development Scheme in the country and enhancing the honorarium payable to Anganwadi workers. – Laid.

SHRIMATI P. SATHEEDEVI (BADAGARA): The Integrated Child Development Scheme introduced in the year 1975 has not yet attained its aims and objectives. Due to the lapses in the implementation of the Scheme, the envisaged benefits are not reaching the targeted groups. The Anganwadi centres functioning under the scheme for the welfare of the women and children are lacking facilities. There is no uniformity in the implementation of the scheme all over the country. There should be uniformity in the nature and time of the work allotted to Anganwadi workers and helpers and their honorarium should be enhanced considering the burden of the work done by them.